

SPECIAL BENCH
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/233(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS SOVA ELECTROCASTING LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Deepak Agarwal, Adv. : For Operational Creditor
Mr. Prasun Mukherjee, Adv.

Mr. Tanoy Chakraborty, Adv. : For Corporate Debtor
Mr. Channdak Dutta, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Reply affidavit has been filed.
3. Post this matter on **13/6/2024**.

D. Arvind
Member (Technical)

Rohit Kapoor
Member (Judicial)